

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

C.P. No. 61/112/2021

In

O.A. No. 61/104/2020

This the 08th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Nissar Ahmad, age 49 years, S/o Ghulam Nabi Mir, R/o Shalimar Srinagar.

.....Applicant
(Advocate:- Mr. Bhat Fayaz Ahmad)

Versus

1. Mr. Shalin Kabra, Principal Secretary to Home Department, J&K Government, Civil Sectt. Srinagar/Jammu-180001.
2. Mr. Dilbagh Singh, Director General of Police, J&K Police Headquarters, Srinagar-190001.

.....Respondents
(Advocate: Mr. Amit Gupta, learned A.A.G.)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the respondents have passed rejection order, hence, he does not want to press this Contempt Petition.

2. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)